

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

### BUDGET SESSION

TUESDAY, 22<sup>nd</sup> MARCH, 2016

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.34 P.m.

The day was allotted for Private Member's Business.

1. **Questions:**

Questions Nos. 260 – 271 were taken up and disposed off.

Questions Nos. 264,265 – The Questionnaires were not present inside the House.

2. **Call Attention Notice:**

**Dr. Jemino Mawthoh, MLA** called the attention of the Chief Minister in-charge Political under Rule 54 [1] of the Rules of Procedure and Conduct of Business to the news item published in "The Meghalaya Guardian", dated 20th February, 2016 under the caption "Forgive GNLA for 'greater interest' : Forum""NGOs urge Chief Minister not to miss the peace bus this time".

Dr. Mukul Sangma, Chief Minister replied.

3. **Placing of Statement:**

a. **Smti Deborah C. Marak**, Minister in-charge Printing and Stationary placed a Statement relating to Starred Question No. 186 replied on 17.03.2016.

b. **Shri Prestone Tynsong**, Minister in-charge Forests and Environment placed a Statement relating to Starred Question No. 127 replied on 15.03.2016.

**Shri Rowell Lyngdoh**, Minister in-charge Water Resources placed a Statement relating to Starred Question No. 183 replied on 17.03.2016.

**Shri A.L. Hek**, Minister in-charge Health & Family Welfare placed a Statement relating to Starred Question No. 123 replied on 15.03.2016.

**Shri Sniawbhalang Dhar**, Minister in-charge Public Work (Road) placed a Statement relating to Starred Question No. 238 replied on 2 1.03.2016.

4. **Motions:**

Motion No.8 - "This House do now discuss the road condition in Meghalaya".

(At 11.55 a.m., Shri R.V. Lyngdoh was in the Chair)

Hon'ble Members who participated in this Motion were Shri John Leslee K.

Sangma, Shri K.P. Pangniang, Shri Witting Mawsor, Shri D. Jyndiang,

Dr. Donkumar Roy and Shri Paul Lyngdoh.

Shri S. Dhar, Minister PWD (Road) replied.

5 **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 23<sup>rd</sup> March, 2016.

*Dated Shillong,  
the 22<sup>nd</sup> March, 2016.*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly.*